

Kingdom has agreed to give a grant of £ 4.577 million to the St. Stephen Hospital through Save the Children Fund, a Voluntary non-profit making organisation registered under the Societies Registration Act and under the Foreign Contribution Regulation Act. This assistance would be utilised by the St. Stephen Hospital for replacement of the existing maternity wing, some furniture/equipment and training. The assistance will be released over a period of 3 years beginning from the financial year 1991-92. Till date, no assistance has been released.

### Education Complex in each District

1714. SHRI BALRAJ PASSI:  
SHRI MAHESH KUMAR  
KANODIA:  
SHRIMATI SUMITRA  
MAHAJAN:  
SHRIMATI MAHENDRA  
KUMARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 825 on February 27, 1991 and state:

(a) whether the Government have since examined the issue to set up Educational Complex in every district of each State,

(b) if so, the details thereof with particular reference of Uttar Pradesh, Madhya Pradesh, Rajasthan and Gujarat; and

(c) if not, by when a final decision is likely to be taken in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) Does not arise.

(c) The Government have constituted a Committee of the Central Advisory Board of Education to review the implementation of National Policy on Education (NPE) taking into account the recommendations of the Committee for Review of the National

Policy on Education (NPERC) as well as the various developments that have taken place since NPE. A final decision on the recommendations of the NPERC will be taken after receipt of the views of the Committee.

### Setting up of Building Centres

1715. SHRI BALRAJ PASSI:  
SHRI MAHESH KUMAR  
KANODIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government set up building centres in each state to encourage low cost housing programme;

(b) if so, the details thereof, State-wise;

(c) the achievements made during the year 1990-91;

(d) whether any deficiency has been noticed by the Union Government while monitoring the programme; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes Sir, The scheme is being operated through Housing & Urban Development Corporation Ltd. (HUDCO) in collaboration with state agencies and voluntary organisations.

(b) As per information available till 30-6-91, the number of Building Centres set; State-wise is given below:

State	Centres- Constituted
Andhra Pradesh	21
Assam	1
Bihar	1
Gujarat	5
Haryana	2

<i>State</i>	<i>Centres- Constituted</i>
Jammu & Kashmir	2
Karnataka	19
Kerala	25
Madhya Pradesh	4
Maharashtra	8
Meghalaya	1
Orissa	2
Punjab	2
Rajasthan	12
Uttar Pradesh	6
Tamil Nadu	20
West Bengal	1
Delhi	7
Andaman & Nicobar Island	1
Pondicherry	2
<b>TOTAL</b>	<b>142</b>

Out of 142 Centres constituted, 62 have become functional.

(c) During 1990-91, 40 Building Centres have been constituted. These centres are involved in disseminating various low cost technologies and the production of fly-ash based building products, ferro-cement building components, hollow concrete blocks for walling and roof, funicular shells (both concrete and bricks) etc. The building centres have so far imparted training in the various fields to more than 4500 artisans.

(d) and (e) There has been some delay in setting up the centres in a few states owing to problem of land allotment and the formation of the society for the building centres. There are also some problems in securing qualified professionals to operate the centres.

#### **Enquiry of Slum Wing in D.D.A.**

1716. SHRI RAMESH CHAND TOMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether an enquiry has recently been conducted into the working of the Slum Wing of the Delhi Development Authority;

(b) if so, the finding thereof; and

(c) the action taken or proposed by the Government against the officials found guilty, if any?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Delhi Administration have reported that in April-June 1991 it ordered a special audit on the working of the Slum Wing of Delhi Development Authority.

(b) and (c) The Audit Report has high-lighted lapses on the part of the Slum Wing of Delhi Development Authority. Delhi Administration is examining the report for taking appropriate action in the matter.

#### **Maintenances of Colonies by D.D.A.**

1717. SHRI RAMESH CHAND TOMAR:

SHRI B. L. SHARMA PREM:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount spent by the Delhi Development Authority on maintenance of different colonies, colony-wise during the year 1990-91; and

(b) the criteria adopted for allocation of funds?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The information regarding the amount spent by the DDA on maintenance of individual colonies during the year 1990-91 is being collected and will be laid on the Table of the Sabha.

(b) Allocation of funds is made as per standard norms and variable site and work conditions in different colonies like area of roads, length of drains, number of toilet blocks, nature